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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
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19th July, 1985.

NOTIFICATION
(INCOME-TAX)

No. 6331 (F.No.197/205/84-IT(AI)): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Mecca Masjid Endowment" for the purpose of the said section for the period covered by the assessment years 1982-83 to 1986-87.

R

(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
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2. The Commissioner of Income-tax, Tamil Nadu-III, Madras,
with ref. to his letter No.1322-III(55)/78, dated 28.1.85.
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Atma Ram

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SECTION OFFICER
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